

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 05/2004
RT CP (CAA) No. 182/Chd/HP/2017**

In the matter of:

M/s. Morepan Laboratories.

Petitioner.

Present: Mr. P.K. Singh and Mr. R.K. Gossain, Advocates for petitioner.

Arguing counsel for the petitioner is stated to be in some personal difficulty. Adjourned to 14.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

September 22, 2017
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